

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

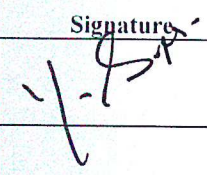
**PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.01.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) NO. 576/230/HDB/2019
NAME OF THE COMPANY	Crown Beers India Pvt Ltd (Transferor Co.) & Anheuser Busch Indev India Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Swyanarayana	Adv.	98498-66556	
Kotesh Agarwal	Adv.	970088 4008	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suma for T. Sujon Kumar Reddy (RD)	Adv.	9160001431	
R.K. Sahu,	AOL	9827545575	

**ORDER**

Counsel for the Petitioner present. AOL present and stated that they have not received required documents for filing report. Counsel for the RD present. At request of Petitioner's counsel, time is enlarged for furnishing the documents. Put up the matter on 31.01.2020.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**